

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Customs Appeal No.70252 of 2018

(Arising out of Order-in-Appeal No. NOI-CUSTM-000-APP-1490 to 1493-17-18 dated 20/12/2017 passed by Commissioner (Appeals) Central Goods & Service Tax, Noida)

Shri Ajay Gupta

.....Appellant

VERSUS

The Commissioner of Customs, Noida

....Respondent

APPEARANCE:

Shri Aneesh Mittal, Advocate & Shri Amit Mahajan, Advocate for the Appellant

Shri Shiv Pratap Singh, Authorised Representative for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 28 November, 2019

Date of Decision : 28 November, 2019

The appeal is allowed. For order, see order of date in Customs Appeal No.70251 of 2018.

Sd/-

**(Archana Wadhwa)
Member (Judicial)**

Sd/-

**(Anil G. Shakkarwar)
Member (Technical)**

Lks